

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Insertion of new article 21B).

15.04 hrs.

**(vii) CONSTITUTION (AMENDMENT) BILL\*,2004**

**( Insertion of new article 21B)**

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI SURAVARAM SUDHAKAR REDDY : I introduce the Bill.

---

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 17.12.2004